

which India has an arrangement for the examination of witnesses on Commission?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** For obtaining evidence by commission, in criminal cases, of witnesses residing abroad, the Government of India have made arrangements under Section 504(3) of the Code of Criminal Procedure, 1898 with the United Kingdom, Malaya Singapore, Australia, Burma, Canada, Pakistan and Ceylon.

In civil cases, evidence of witnesses residing abroad is obtained by means of Letters of Request. The procedure for Letter of Request is generally available in all countries and no specific reciprocal arrangements are necessary. However, in the case of Pakistan, in addition to the normal facility of the Letter of Request, the Government of India have made reciprocal arrangements for the examination of nationals of one country as witnesses in civil cases pending in the courts of that country by its Diplomatic Representatives accredited to the other country, for a period upto the 14th September, 1961.

**Delhi Race Course Club Land**

1977. { Shri Ram Krishan Gupta:  
Shri Rameshwar Tantia:  
Sardar Iqbal Singh:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 1194 on the 17th March, 1960 and state:

(a) whether any proposal regarding the use of land of Delhi Race Course Club for some other public use has since been formulated; and

(b) if so, the nature thereof?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** (a) No.

(b) Does not arise.

**Newsprint Factory in U.P.**

1978 { Shri Ram Krishan Gupta:  
Shri Rameshwar Tantia:  
Sardar Iqbal Singh:  
Shri D. C. Sharma:  
Shri Pangarkar:  
Shri Achar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 2371 on the 20th April, 1960 and state the nature of final decision taken for setting up a newsprint factory in Uttar Pradesh?

**The Minister of Industry (Shri Manubhai Shah):** The Scheme is still under preparation and examination of the Government of U.P.

दिल्ली में सरकारी दफ्तरों के लिये इमारतें

१९७६. श्री म० ला० द्विवेदी : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार नई दिल्ली में दो और इमारतें बना रही हैं जिनमें दफ्तरों के लिये ३ लाख वर्गफुट स्थान होगा; और

(ख) यदि हां, तो उन पर सम्भवतः कितना व्यय होगा ?

निर्माण, आवास और संभरण मंत्री (श्री क० च० रेड्डी) : (क) हां। उद्योग भवन और कृषि भवन के सामने दो इमारतें बन रही हैं। ये अब पूरी होने वाली हैं और इनमें कार्यालयों के लिये लगभग ३,२०,००० वर्गफुट स्थान प्राप्त हो सकेगा।

(ख) लगभग १,४५,२१,४२५ रुपये। (इसमें विभागीय व्यय सम्मिलित नहीं है)।